

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

CP-122/252/ND/2018

In the matter of :

Knowledgecrop Consulting (P) Ltd

....PETITIONER

SECTION :

Under Section 252

Order delivered on 08.2.2018

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner /applicant : -

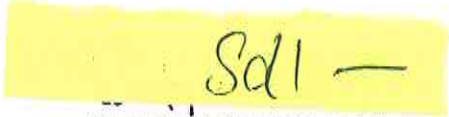
For the Respondent/Corporate Debtor : :

For the Intervener :

ORDER

None appears for the petitioner. In the circumstances, the matter is adjourned to 05.3.2018 for the appearance of the petitioner.

List on 05.3.2018.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

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